

Statement showing the numbers of cases of institution, disposal and pendency of Civil And Criminal Cases of the the Principal Seat and its Outlying Benches of the Gauhati High Court and Subordinate Courts as on 31st December 2008.

Till December, 2009

	CIVIL CASES				CRIMINAL CASES				Total Pendency of Civil and Criminal Cases as on 31.12.2009
	Opening Balance as on 1.1.2009	Institution from 1.1.2009 to 31.12.2009	Disposal from 1.1.2009 to 31.1.2009	Pendency as on 31.12.2009	Opening Balance as on 1.1.2009	Institution from 1.1.2009 to 31.12.2009	Disposal from 1.1.2009 to 31.1.2009	Pendency as on 31.12.2009	
HIGH COURT									
Principal Seat (At Guwahati)	37875	12816	12572	38119	6826	7589	7219	7196	45315
Subordinate Courts of Assam	78140	34893	36789	76244	151578	156620	151485	156713	232957
Kohima Bench	836	603	524	915	27	64	56	35	950
Subordinate Courts of Nagaland	1877	300	201	1976	3826	929	1134	3621	5597
Shillong Bench	1460	912	1030	1342	85	165	170	80	1422
Subordinate Courts of Meghalaya	3998	3121	3149	3970	8357	6372	6143	8586	12556
Imphal Bench	7894	1735	5316	4313	197	177	225	149	4462
Subordinate Courts of Manipur	3060	2560	2213	3407	3332	10431	8910	4853	8260
Agartala Bench	4923	2175	1881	5217	1172	697	653	1216	6433
Subordinate Courts of Tripura	6653	5714	5578	6789	44526	105155	89105	60576	67365
Aizawal Bench	260	379	418	221	24	42	54	12	233
Subordinate Courts of Mizoram	2521	1588	2262	1847	5456	3137	4909	3684	5531
Itanagar Bench	484	900	894	490	47	206	222	31	521
Subordinate Courts of Arunachal Pradesh	611	423	218	816	4710	1917	1635	4992	5808